

DIVISION BENCH  
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/701(KB)2017  
IA(I.B.C)/1651(KB)2019, IA(I.B.C)/357(KB)2020,  
IA(I.B.C)/940(KB)2023, IA(I.B.C)/50(KB)2023,  
IA(I.B.C)/69(KB)2020, IVN.P (IBC)/2(KB)2021,  
IA(I.B.C)/167(KB)2020, IA(I.B.C)/412(KB)2021,  
IA(I.B.C)/33(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	<b>MR. SURESH NARAYAN SINGH VS TAYO ROLLS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr. Akhilesh Kr. Shrivastava, Adv. ] for the Petitioner  
Mr. Ramesh Kusbaha, Adv. ]  
Mr. Prince Verma, Adv. ]

Mr. Rachit Lakhmani, Adv. ] for the RP  
Mr. Siddhanth Makkar, Adv. ]

Mr. Soorjya Ganguli, Adv. ] For Tata Steel Limited  
Ms. Kiran Sharma, Adv. ]

**ORDER**

1. Ld.Counsel on both sides present.
2. Post the matter on **27/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ